

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati the 07.04.2014

No. HC.V-09/2012/ 257 /Estt ##### On consideration of the representation and the related materials including the medical documents submitted by **Sri Giridhar Malakar**, Usher of this Registry, he is hereby allowed to work as Attender by extending pay fixation and he will be entitled to annual increment which will be admissible to him as Attender.

By Order

Sd/-

REGISTRAR (ADMN)

Memo No. HC.V-09/ 2012/ 257^A /Estt .

Dtd. 07 .04.2014

Copy for information to: -

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29 for information and necessary action.
2. The Registrar (Vigilance/ Judicial), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt, Dispur, Guwahati - 6 for information and necessary action.
5. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt, Dispur, Guwahati - 6 for information and necessary action.
6. The Joint Registrar (.....), Gauhati High Court, Guwahati.
7. The Director of Accounts & Treasuries, Assam, Guwahati-6 for information and necessary action.
8. The Deputy Registrar (.....), Gauhati High Court, Guwahati.
9. The Assistant Registrar (.....), Gauhati High Court, Guwahati.
10. The Librarian- cum -Research Officer, Gauhati High Court, Guwahati
11. The Treasury Officer, Kamrup Treasury, Guwahati - 1 for information and necessary action.
12. The System Analyst, with a direction to upload it in the official website of the Gauhati High Court immediately.
13. The Superintendent, (.....), Gauhati High Court, Guwahati.
14. The Court Officer No.1 & 2, Gauhati High Court, Guwahati.
15. The Chief Security Officer, Gauhati High Court, Guwahati.
16. The CA to the Registrar General, Gauhati High Court, Guwahati.
17. The P.S to the Registrar (Admn), Gauhati High Court, Guwahati.
18. Sri Giridhar Malakar, Gauhati High Court, Guwahati.
19. The Order file.


JOINT REGISTRAR (ADMN-I)

M/2/14